

(d) if so, the details thereof; and if not the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (d) The Central Government as well as all State Governments have fixed minimum wages under the Minimum Wages Act for workers in agriculture as also for workers in other scheduled employments in the unorganised sector. The Central/State Governments have also appointed Inspectors and Claim Authorities to ensure payment of minimum wages to the workers and for the enforcement of various other provisions of the Act.

Devolution of Powers, Functions and Resources to Panchayati Institutions

255. SHRI SYED SIBTEY RAZI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are committed to promote a genuine devolution of powers, functions and resources to Panchayati Raj Institutions to enable fullest participation of the people in developmental process;

(b) if so, the details in this regard;

(c) whether Government have taken any steps so far in this regard; and

(d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) Yes, Sir.

(b) to (d) Proposals for revitalisation of Panchayati Raj Institution will be placed before the Chief Ministers and, in the light of the deliberations in the Chief Minister's Conference, further action would be taken.

256. [Transferred to 8th May, 1990]

Direct Investment on People for Basic Needs

257. SHRI SYED SIBTEY RAZI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are committed to make direct investment on the people for provision of basic needs like education, nutrition, health, drinking water etc.;

(b) if so, the details in this regard;

(c) whether Government have taken any steps so far in this regard; and

(d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (d) The provision of basic needs to the people is primarily a State responsibility. The Minimum Needs Programme (MNP) is being implemented since the beginning of the Fifth Plan to provide the basic needs like Elementary & Adult Education, Rural Health, Rural Water Supply, Rural Roads, Rural Electrification, Rural Housing, Environmental improvement of Slums, Nutrition etc. Although MNP is a State subject, the Central Government also provide assistance for some of its components like Elementary & Adult Education, Rural Health, Rural Water Supply, Rural Sanitation and Public Distribution System. A Statement showing the resources provided during the Seventh Plan is enclosed in an Annexure. The outlay for the Eighth Plan has not yet been finalised for various components of MNP. (See Appendix CLIV, Annexure No. 14).

Changing the Railways Signalling System in Bombay

258. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are compelled to change the signalling system in Bombay due to fluctuations in voltage of the electricity supplied by Maharashtra State Electricity Board; and

(b) if so, what are the details including the total expenditure incurred, time-schedule and steps taken by Railways in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) No expenditure has been incurred by the Railways as the signaling system is not being changed in Bombay. However, problems of low voltage power supply are being tackled in coordination with the Electric Supply authorities.

Composition of ACPU

259. SHRI PRAMOD MAHAJAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the members of the Agricultural Cost and Price Commission and since when they have so appointed;

(b) whether Government propose to change the structure and membership of ACPU; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) : Name Date of Appointment.

1. Dr. S. S. Johl, 20-3-87.
Chairman—

2. Dr. D. S. Tyagi, 23-3-85.
Member-Secretary—

Vacancies of two other Members in the Commission are in the process of being filled.

(b) and (c) No, Sir. However, the Government have constituted a Standing Advisory Committee of eminent persons representing farmers interests. The Ministry of Agriculture would regularly interact with this Committee

and seek its advice on important matters of policy including support services like prices.

खाद्यान्नों का उत्पादन

260. डा० अश्वरार अहमद खान : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में गत वर्ष और इस वर्ष के दौरान विभिन्न खाद्यान्नों का कितनी-कितनी मात्रा में उत्पादन हुआ और इसी अवधि के दौरान राजस्थान में खाद्यान्नों का कितनी-कितनी मात्रा में उत्पादन हुआ ;

(ख) देश में इन वस्तुओं के उत्पादन और उपयोग के बीच कितना अंतर है ;

हमारा देश किन-किन वस्तुओं के मामले में आत्मनिर्भर है और आवश्यकता की पूर्ति के लिये किन-किन वस्तुओं का आयात करना पड़ता है ;

(ग) देश में तथा राजस्थान में कितनी हैब्टेयर भूमि एसी है जो अनुपजाऊ है और जिसे उपजाऊ भूमि में बदला जा सकता है और इस वजह भूमि को उपजाऊ भूमि में बदलने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ; और

(घ) क्या सरकार ने इस संबंध में गत दो वर्षों के दौरान कोई धनराशि खर्च की है ; यदि हाँ, तो कितने क्षेत्र को उपजाऊ भूमि में बदला गया है और भविष्य में इस पर कितनी धनराशि खर्च किये जाने का विचार है ?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री नितेश कुमार) : (क) 1989-90 के लिए विभिन्न खाद्यान्नों के उत्पादन के अंतिम अनुमान अभी राज्यों से देय नहीं हुए हैं। तथापि, अप्रैल, 1990 में आयोजित खरीफ सम्मेलन में बताया गए अंतिम अनुमानों के आधार पर, 1989-90 के दौरान सम्पूर्ण देश में तथा पृथक् से राजस्थान में विभिन्न खाद्यान्नों के उत्पादन के साथ-साथ पिछले वर्ष अर्थात् 1988-89 के संगत आंकड़े (नीचे देखिए) विवरण में दिये गये हैं।